

SHRI AMARSINH RATHAWA :

Will the Minister of FINANCE be pleased to state :

(a) whether large scale tax evasions by doctors have come to light following investigations made in clinics and private nursing homes recently in various parts of the country;

(b) if so, the details thereof as also action taken against those found guilty; and

(c) whether there is any proposal to extend the investigation to cover other categories such as self-employed engineers, chartered accountants, architects, transporters and advocates ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Recently the Income Tax Department had conducted major searches covering medical profession in Delhi and Jalandhar wherein prima-facie unaccounted assets including cash, jewellery and others worth approximately Rs. 1.21 crores and lot of incriminating material have been seized.

(c) All necessary measures including legislative, administrative and institutional are being taken from time to time against the tax evaders.

#### Spending on General Administration

1156. SHRI K. RAMACHANDRA REDDY : Will the Minister of FINANCE be pleased to state :

(a) the names of States spending highest percentage of its Budget on General Administration in the country; and

(b) the percentage of its Budget which is being spent by the Union Government on General Administration ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN

THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) For 1986-87, according to forecasts given to the Planning Commission, the percentage of non-plan revenue expenditure of a non-developmental nature (excluding debt-servicing) to the budget is the highest in the case of Manipur (23%).

(b) During 1986-87, the Union Government would spend about 8% of its budget on revenue expenditure of Ministries dealing with social, economic and general services (excluding defence undertakings).

#### Illegal transaction of foreign exchange

1157. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether the Directorate of Enforcement has filed a number of criminal complaints during the past one year against top businessmen in Delhi and Bombay of their alleged involvement in illegal transaction of foreign exchange to the tune of crores of rupees;

(b) if so, the details thereof; and

(c) action contemplated by Government against the guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The criminal complaints filed during 1986 against top businessmen in Bombay are as follows :

Name of the accused	Amount Involved
1. Kirloskar Bros. Ltd. & others, Pune.	£ 2,00,000.00
	£ 2,20,000.00
	£ 1,02,343.57
2. Kirloskar Oil Engine Ltd. & others, Pune.	DM. 20,00,000.00

	1	2
3.	Hodek Engg. Works Pvt. Ltd. & others, Pune.	£. 28,571.43
4.	Hodek Engg. Works Pvt. Ltd & others, Pune.	US. \$. 50,000.00
5.	Hodek Engg. Works Pvt. Ltd. & others, Pune.	£. 14,555.00  £. 20,016.00
6.	Sh. Mrugesh Jaikrishna & others, Ahmeda- bad.	US \$. 3,04,526 & TC US \$. 48,900

No criminal complaint during 1986 was filed in Delhi against any top businessmen. However, 51 such complaints have been filed in Delhi against different persons.

(c) Action as provided under F.E.R. Act, 1973 i.e. adjudication proceedings in addition to prosecution have been initiated.

#### Reviving of LIC lapsed policies

1158. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have directed the Life Insurance Corporation to reduce the number of lapsed policies by reviving as many of them as possible;

(b) whether the capability of policy-holders to pay the premia for policies is taken into consideration at the time of issuing a policy;

(c) whether Government propose to make policy-holders to pay the first three instalments at one time to avoid lapsing; and

(d) whether employers would be compelled to take up group insurance for their employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Government have been reviewing the matter and advising LIC from time to time to pay special attention for reduction in the number of lapsed policies as also for their revival wherever feasible.

(b) and (c) The LIC takes due consideration of the paying capacity of the proponents and to their needs for insurance. The premium under a policy is usually paid yearly in advance, though policy-holders may opt to pay premiums at half-yearly, quarterly or monthly intervals. It may not, therefore, be possible for the policy-holders, particularly belonging to weaker sections of the society, to pay at one time the insurance premium not only for one year but also for two more years. LIC has, however, recently launched a Special Revival Campaign for revival of policies which had lapsed within a period of three years by offering a number of concessions to such policyholders effective from 17th February, 1987 to 31st March, 1987.

(b) Government have no such proposal at present.

#### Increase in number of drug addicts

1159. SHRI BALASAHEB VIKHE PATIL : Will the Minister of WELFARE be pleased to state :

(a) whether there has been an abnormal increase in the number of drug addicts in Delhi and other big cities; and

(b) the steps taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No national level figures are available regarding the number of drug addicts in the country today. However, a multi-centred study on drug abuse among students in four metropolitan cities and five other